**Annexure-3**
**Name of the corporate debtor: Safari Bikes Limited; Date of commencement of CIRP 27.07.2022;**
**List of creditors as on: 16.10.2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | State Bank of India | 10-08-2022 | 54,48,78,051.51 | 54,10,72,484.83 | Secured Financial Creditors | 54,10,72,484.83 | 54,10,72,484.83 | No | 100% | - | - | 38,05,566.68 | - | **Details of Security Interest**<br><br>**Primary Security:**<br>Charge on Stocks, Plant and Machinery of the Corporate Debtor<br><br>**Collateral Security:**<br>1) Equitable mortgage of Factory Land & Building bearing No.M.C no. B-XXX 2071/A/E-650 built on plot no. E-650, Phase-V, measuring 933.33 sq. yds. Situated at phase-V, Focal Point, Ludhiana<br><br>2) Equitable mortgage of Factory Land & Building bearing No.M.C no. B-XXX 2071/A/1/C-206 built on plot no. C-206, Phase-V, measuring 4861.00 sq. yds. Situated at phase-V, Focal Point, Ludhiana<br><br>3) Lease hold rights in Factory Land & Building on plot no. E-651, measuring 933.33 Sq. Yards Situated at phase-V, Focal Point, Ludhiana |
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